

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 969
ANSWERED ON 27TH JUNE, 2019

LAND ACQUISITION FOR NHs IN KERALA

969. SHRI K. MURALEEDHARAN:

SHRI M.K. RAGHAVAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक़ परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the National Highways Authority of India has given any directions to the State Government of Kerala to stop land acquisition processes for National Highways (NHs) including for NH-66 and if so, the details thereof;
- (b) the time by which the same is likely to be resumed;
- (c) the details of the present status of land acquisition proceedings to acquire 1,111 hectare of land for widening of NH-66;
- (d) the status of four-laning of the NH-66 Bypass of Kozhikode for which tender has been finalised; and
- (e) the reasons for not starting the work and the measures taken for early commencement of the project?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a)&(b) The Land Acquisition cost constitutes substantial portion of the total project cost. In view of large number of projects to be taken up under Bharatmala Pariyojana, a need was felt to prioritize works depending upon availability of resources. However, later on the decision has been reviewed and as of now there is no such restriction.
- (c) Notification under Section 3 (D) of NH Act 1956 has been published for 802.10 Ha land.
- (d)&(e) The Financial Closure has not been achieved for the project, which is prerequisite for commencement of work.
